

IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

16/10/2018

THE FOLLOWING CASES STAND REFERRED TO THE FULL BENCH AND THE COUNSEL ARE DIRECTED TO FURNISH THE REQUIRED PAPER BOOKS AND ENGLISH TRANSLATIONS, IF ANY, WITHIN TWO WEEKS.

**FOR HEARING**

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1. RCRev. 380/2017  
& IA 344/2018  
& IA 3033/2017  
& IA 569/2018  
& IA 3034/2017  
  
SRI.V.K.PEERMOHAMED KHAN /  
SRI.P.B.KRISHNAN
  
2. ITA 97/2016  
  
SRI.S.ARUN RAJ  
SMT.C.T.SUJA  
SRI.FIROZE B. ANDHYARUJINA (SR) /  
SRI.K.M.V.PANDALAI, INCOME TAX DEPARTMENT -SERVED C  
(NO MEMO)  
  
WITH  
ITA 135/2016  
  
SRI.V.P.NARAYANAN  
SMT.DIVYA RAVINDRAN /  
SRI.JOSE JOSEPH, SC, FOR INCOME TAX -SERVED ON (NO  
MEMO)  
  
WITH  
ITA 11/2017  
& IA 626/2017  
  
SRI.P.K.R.MENON, SR.COUNSEL, GOI (TAXES)  
SRI.JOSE JOSEPH, SC, FOR INCOME TAX /  
SRI.S.ARUN RAJ  
SRI.FIROZE B. ANDHYARUJINA (SR)  
  
WITH  
ITA 12/2017  
& IA 627/2017  
  
SRI.P.K.R.MENON, SR.COUNSEL, GOI (TAXES)  
SRI.JOSE JOSEPH, SC, FOR INCOME TAX /  
SRI.O.D.SIVADAS  
  
WITH  
ITA 22/2017  
  
SRI.P.K.R.MENON, SR.COUNSEL, GOI (TAXES)  
SRI.JOSE JOSEPH, SC, FOR INCOME TAX /  
DR.K.P.PRADEEP  
SRI.LIJI.J.VADAKEDOM

Contd....2

WITH  
ITA 25/2017

SRI.P.K.R.MENON, SR.COUNSEL, GOI (TAXES)  
SRI.JOSE JOSEPH, SC, FOR INCOME TAX /  
SRI.JACOB CHACKO  
SRI.C.A.JOJO  
SRI.SREENATH V.GOPAL

WITH  
ITA 26/2017

SRI.P.K.R.MENON, SR.COUNSEL, GOI (TAXES)  
SRI.JOSE JOSEPH, SC, FOR INCOME TAX /  
SRI.C.A.JOJO  
SRI.MATHEWS JOSEPH  
SRI.SREENATH V.GOPAL

WITH  
ITA 32/2017  
& IA 1439/2017  
& CM.Appl 287/2017

SRI.V.P.NARAYANAN  
SMT.DIVYA RAVINDRAN /  
SRI.K.M.V.PANDALAI, INCOME TAX DEPARTMENT -SERVED ON  
(NO MEMO)

WITH  
ITA 33/2017  
& IA 1442/2017  
& CM.Appl 290/2017

SRI.V.P.NARAYANAN  
SMT.DIVYA RAVINDRAN /  
SRI.K.M.V.PANDALAI, INCOME TAX DEPARTMENT -SERVED ON  
(NO MEMO)

WITH  
ITA 68/2017

SRI.JOSE JOSEPH, SC, FOR INCOME TAX /  
SRI.A.KUMAR  
SMTG.MINI (1748)

WITH  
ITA 72/2017  
& CM.Appl 735/2017

SRI.S.ARUN RAJ  
SMT.C.T.SUJA  
SRI.FIROZE B. ANDHYARUJINA (SR) /  
SRI.CHRISTOPHER ABRAHAM, INCOME TAX DEPARTMENT -SERVED  
ON (NO MEMO)

WITH  
ITA 73/2017  
& CM.Appl 744/2017

SRI.S.ARUN RAJ  
SMT.C.T.SUJA  
SRI.FIROZE B. ANDHYARUJINA (SR) /  
SRI.CHRISTOPHER ABRAHAM, INCOME TAX DEPARTMENT -SERVED  
ON (NO MEMO)

Contd....3

WITH  
ITA 74/2017  
& CM.Appl 745/2017

SRI.S.ARUN RAJ  
SMT.C.T.SUJA  
SRI.FIROZE B. ANDHYARUJINA (SR) /  
SRI.CHRISTOPHER ABRAHAM, INCOME TAX DEPARTMENT -SERVEI  
ON (NO MEMO)

WITH  
ITA 75/2017  
& IA 3338/2017  
& CM.Appl 769/2017

SRI.S.ARUN RAJ  
SMT.C.T.SUJA  
SRI.FIROZE B. ANDHYARUJINA (SR) /  
SRI.CHRISTOPHER ABRAHAM, INCOME TAX DEPARTMENT -SERVEI  
ON (NO MEMO)

WITH  
ITA 76/2017  
& IA 3339/2017  
& CM.Appl 768/2017

SRI.S.ARUN RAJ  
SMT.C.T.SUJA  
SRI.FIROZE B. ANDHYARUJINA (SR) /  
SRI.CHRISTOPHER ABRAHAM, INCOME TAX DEPARTMENT -SERVEI  
ON (NO MEMO)

WITH  
ITA 3/2017  
& CM.Appl 38/2017

SRI.P.K.R.MENON, SR.COUNSEL, GOI (TAXES)  
SRI.JOSE JOSEPH, SC, FOR INCOME TAX /  
SRI.M.GOPIKRISHNAN NAMBIAR  
SRI.P.GOPINATH  
SRI.K.JOHN MATHAI  
SRI.JOSON MANAVALAN  
SRI.KURYAN THOMAS

WITH  
ITA 55/2017

SRI.P.K.R.MENON, SR.COUNSEL, GOI (TAXES)  
SRI.JOSE JOSEPH, SC, FOR INCOME TAX /  
SRI.A.KUMAR  
SMTG.MINI (1748)

WITH  
ITA 69/2017

SRI.S.ARUN RAJ  
SMT.C.T.SUJA  
SRI.FIROZE B. ANDHYARUJINA (SR) /  
SRI.CHRISTOPHER ABRAHAM, INCOME TAX DEPARTMENT -SERVEI  
ON (NO MEMO)

BY ORDER

sd/-

REGISTRAR (JUDICIAL)